

LOK SABHA

Thursday, December 19, 1963/  
Agrahayana 28, 1885 (Saka)

The Lok Sabha met at Eleven  
of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Relief to Pensioners

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- \*657. { Shri Pratap Singh:  
Shri S. M. Banerjee:  
Shri Balkrishna Wasnik:  
Shri Maheswar Naik:  
Shri P. C. Borooah:  
Shri P. R. Chakraverti:  
Shri Rameshwar Tantia:  
Shrimati Renuka Barkataki:  
Shri Mohan Swarup:  
Shri Virbhadra Singh:

Will the Minister of Finance be pleased to state:

(a) whether Government have now taken any decision to give some financial relief to the Government pensioners; and

(b) if so, the nature of relief to be given?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. A copy of the orders is laid on the Table of the House. [Placed in Library. See No. LT-2187/63].

Shri Pratap Singh: Will the hon. Finance Minister be pleased to state whether these concessions are also equally enforceable to the pensioners of the erstwhile Part C States Forces like Madhya Pradesh, Vindhya Pradesh, Himachal Pradesh, Manipur and Tripura?

Shri T. T. Krishnamachari: This will apply entirely to Central Government servants. The question of application to pensioners of erstwhile Part C States will have to be considered.

Shri D. C. Sharma: May I know if the Finance Minister has written to the State Governments also that they should also make changes in accordance with the changes made for Central Government servants, so far as their pensioners are concerned:

Shri T. T. Krishnamachari: I have no *locus standi* in the matter. But I can discuss it with the Finance Ministers and Chief Ministers when the opportunity arises. Social security is one of the items for discussion and the Finance Ministers are asked to apply their minds to it. But I have no powers really to ask them to do anything.

श्री यशपाल सिंह : पेन्शनरों को जो चार चार, पांच पांच महीने बाद पेन्शन मिलती है और टाइम पर पेमेंट नहीं होती है, उसके लिए सरकार क्या कर रही है ?

अध्यक्ष महोदय : यह तो दूसरा सवाल है ।

Shrimati Savitri Nigam: May I know whether the Finance Ministry has also approved of the scheme submitted by the Health Ministry to give the benefit of the Contributory Health Service Scheme to the pensioners?

Shri T. T. Krishnamachari: I cannot recollect at what stage that scheme is. I think it is better for the hon. Member to ask the Health Minister about it.

**Shifting of Offices from Delhi**

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\*658. { Shri Vishram Prasad:  
Shri R. G. Dubey:

Will the Minister of Works, Housing and Rehabilitation be pleased to refer to the reply given to Starred Question No. 758 on the 19th September, 1963 and state the further progress since made in the matter of shifting the Government offices from Delhi to some other places?

**The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar):** No further progress has been made in the matter.

**Shri Vishram Prasad:** May I know whether the Government is thinking of shifting some offices out of Delhi, considering the pressure of population and the high standard of living in Delhi?

**Shri R. S. Naskar:** It is always in the mind of the Government....

**Mr. Speaker:** This question has been asked so many times and answered so many times.

**Shri Daji:** We have also asked the question many times and the same reply has been given many times. We want to know at what stage the matter is and why is the matter not being finalised? What is the difficulty?

**Shri P. S. Naskar:** The same reply has not been given. Government is earnestly trying to shift some offices which can function well outside Delhi. Last year we decided to shift 20 offices. So far 7 offices have been shifted. The other 13 offices are yet to be shifted. One main difficulty is to find suitable accommodation in places where we want to shift the offices. But every effort is made to shift them.

**Shri Kapur Singh:** May I know whether the desirability of holding at least one session of Parliament every year in the south has been examined?

**Mr. Speaker:** It is not about offices; it is a different question.

**Shri Bhagwat Jha Azad:** From the reply it appears that Government is still continuing with the decision to shift offices. But no progress has been made in the last so many months. May I know what are the reasons why progress has not been made?

**Mr. Speaker:** He said non-availability of accommodation where they want to shift.

**Shri Inder J. Malhotra:** May I know how much time Government would take to finally decide this matter?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** The main question is to find suitable accommodation. We are working from two ends, firstly to build suitable accommodation in Delhi and also to find suitable accommodation outside. During the last one year we have sanctioned about 25 lakhs square feet of office accommodation.

**Premium Prize Bonds**

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\*659. { Shri Yashpal Singh:  
Shri Bishanchander Seth:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 383 on the 17th August 1963 and state whether the proposal regarding replacement of the existing Premium Prize Bonds by another scheme has since been finalised?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** Yes, Sir. A copy of the Notification, dated 16th December, 1963 announcing the introduction of the new Premium Prize Bonds Scheme with effect from the 1st January 1964 is placed on the Table. [Placed in Library. See No. LT-2188-63].

श्री यशपाल सिंह : क्या उड़ीसा और  
प्रांथ प्रदेश की तरह से यहां भी लाटरी का  
कोई सिस्टम शुरू करने का खयाल है ?

श्रीमती तारकेश्वरी सिन्हा : जी नहीं ।  
जो प्राइज बांड्स की स्कीम है, सिर्फ वही